GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 123 ANSWERED ON 07/12/2021

PRADHAN MANTRI GRAM SADAK YOJANA

*123. SHRI MANSUKHBHAI DHANJIBHAI VASAVA: SHRI SHYAM SINGH YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of ongoing road projects/roads being constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY), State/UT-wise particularly in Bharuch district of Gujarat and Jaunpur district of Uttar Pradesh;
- (b) the time by which the construction work of the said projects are likely to be completed;
- (c) the detailed criteria for selection of roads under PMGSY;
- (d) the details of monitoring mechanism put in place by the Government to complete the construction of quality roads in time; and
- (e) whether there is any Government guideline as to who can lay the foundation stone of the said roads and if so, the details thereof?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No.123 due for answer on 07.12.2021

(a) The details of the ongoing roads projects being constructed under the various verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY), State and UT-wise PMGSY have been uploaded on Online Monitoring Management and Accounting System (OMMAS) portal and the same may be seen at omms.nic.in -> Progress Monitoring -> State MPR Abstract report. State and UT-wise abstract is given in Annexure- I.

Vertical-wise details of **ongoing works** as on 1st December, 2021 in Bharuch district of Gujarat and Jaunpur district of Uttar Pradesh are given below:-

	District: Bharuch, Gujarat			District: Jaunpur, Uttar Pradesh			
Vertical	No. of Roads	No. of Bridges	Road Length (km)	No. of Roads	No. of Bridges	Road Length (km)	
PMGSY-I	-	-	-	-	-	-	
PMGSY-II	-	-	-	-	-	-	
PMGSY-III	8	-	82.86	47	-	305.39	
Total:	8	-	82.86	47	-	305.39	

(b) As per the programme guidelines, the timeline for completion of road work is 12 working months from the date of issue of the work order. However, where a package comprises more than one roadwork, the total time given for completion of the package is 18 calendar months. Similarly, a time period of 21-24 months has been allowed for completion of cross drainage works exceeding 25-meter in length, depending on site conditions.

PMGSY-I & II are targeted for completion by Sept. 2022 and PMGSY-III is targeted for completion by March 2025.

(c) (i) PMGSY was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories as per 2001 Census) in the core network for uplifting the socioeconomic condition of the rural population. Relaxation has been provided to the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs (MHA) and the then Planning Commission) and unconnected habitations in these areas with a population of 250 persons and above in the Core Network as per 2001 Census are eligible for connectivity under the scheme. In the critical Left-Wing Extremism affected blocks (as identified by Ministry of Home Affairs). additional relaxation has been given to connect habitations with population 100 persons and above as per 2001 census. The Scheme had also an element of upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been connected with all-weather road connectivity, though this objective was not central to the scheme. The roads connecting the targeted habitations were taken up for sanction under the new connectivity component of the scheme. Under upgradation component, intermediate link

roads, which were not upto the standards of all-weather roads, were taken up for upgradation to the prescribed standards.

(ii) PMGSY-II was launched in the year 2013, with a target to upgrade 50,000 Kms of the existing rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services. The State/UT-wise allocation of targets is given at **Annexure-II**. District-wise/Block-wise allocation of targets within the overall targets allocated to the States/UTs has been done by the respective State Governments/Union Territories. The selection of roads in a particular district/block has been done by the States/UTs based on the utility value of the eligible roads computed on the basis of their economic potential and their role in facilitating the growth of rural market centres and rural hubs.

(iii) Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched in the year 2016 for construction/ upgradation of strategically important roads chosen in the 44 worst affected LWE districts and adjoining districts in the 9 States of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Odisha, Maharashtra, Telangana and Uttar Pradesh. The scheme has twin objectives of enabling smooth and seamless anti-LWE operations by the security forces and also ensuring socio-economic development. As per the programme guidelines of RCPLWEA, the selection of roads is done by the Ministry of Home Affairs in consultation with the Home Departments of the concerned states and the security forces engaged in combating the LWE violence.

(iv) PMGSY-III was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. The State/UT-wise allocation of targets is given at **Annexure- III.** District-wise/Block-wise allocation of targets within the overall targets allocated to the States/UTs is done by the respective State Governments/Union Territories. The selection of roads in a particular district/block is done by the States/UTs based on the utility value of the eligible roads computed on the basis of the population served by the road and market, educational, medical and transport infrastructure facilities connected by the concerned road.

(d) The implementation of all sanctioned works is being monitored through online programme Monitoring Information System named Online Management, Monitoring and Accounting System (OMMAS) on real time basis. In addition, the progress is regularly reviewed by the Ministry by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (DISHA) headed by Hon'ble Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. Besides above, special review meetings/monthly review meetings are also held by Secretary/Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States to take stock of the progress of the scheme and remove the bottlenecks, if any.

Pradhan Mantri Gram Sadak Yojana (PMGSY) has a three-tiered Quality Control mechanism for ensuring construction of quality road works and durability of road assets under PMGSY. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure

process control through mandatory tests on material and workmanship at the field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, intermediate stage and final stage of the construction. Under the third tier, which is at the national level, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

(e) Yes Sir. A copy of the advisory issued by the Ministry on 27.07.2016 in this regard is enclosed at **Annexure-IV**.

Annexure referred to in reply to point (a) of Lok Sabha Starred Question No. *123 for reply on 07.12.2021.

State/ UT-wise details of roads and Bridges sanctioned, completed and balance works
under all the verticals (PMGSY-I, II, III & RCPLWEA) of Pradhan Mantri Gram
Sadak Yojana (PMGSY),

		Sanctioned			Completed			Balance		
Sr. No.	State Name	No. of Roads	Road Length (in km)	No. of LSBs	No. of Roads	Road Length (in km)	No. of LSBs	No. of Roads	Balanced Road Length	No. of LSBs
1	Andaman And Nicobar	115	199.946	0	23	40.587	0	92	158.55	0
2	Andhra Pradesh	5,104	18,947.95	293	4,669	15,649.28	249	435	2,813.30	44
3	Arunachal Pradesh	1,389	14,386.97	237	1,015	11,589.81	85	374	2,789.67	152
4	Assam	9,061	31,471.31	1,412	8,116	28,998.14	1075	945	2,338.57	337
5	Bihar	18,247	60,865.50	1,426	17,374	55,097.05	870	873	3,849.44	556
6	Chhattisgarh	8,830	45,003.22	401	7,753	39,368.83	330	1,077	4,436.92	71
7	Goa	70	155.85	0	70	155.330	0	0	0.000	0
8	Gujarat	4,826	15,731.00	88	4,529	12,848.80	86	297	2,735.66	2
9	Haryana	717	7,520.22	18	568	6,841.142	18	149	641.20	0
10	Himachal Pradesh	3,579	21,859.22	104	3,087	19,325.03	73	492	2,245.20	31
11	Jammu And Kashmir	3,222	19,078.34	241	2,269	15,544.57	131	953	3,279.84	110
12	Jharkhand	7,640	29,168.68	672	7,180	26,771.33	469	460	1,776.13	203
13	Karnataka	4,385	24,002.47	148	3,666	20,183.44	52	719	3,787.95	96
14	Kerala	1,663	4,563.61	4	1,477	3,734.045	2	186	797.500	2
15	Ladakh	142	1,207.44	3	108	890.437	2	34	300.845	1
16	Madhya Pradesh	20,317	92,407.60	1,257	19,409	82,306.85	826	908	7,071.52	431
17	Maharashtra	6,471	30,947.31	901	5,923	26,654.62	763	548	3,697.12	138
18	Manipur	1,913	11,672.94	211	1,605	8,857.774	67	308	2,808.08	144
19	Meghalaya	1,174	4,755.19	112	772	3,283.029	41	402	1,467.22	71
20	Mizoram	351	4,482.73	0	236	3,907.984	0	115	561.52	0
21	Nagaland	356	4,382.05	53	308	3,982.930	7	48	399.12	46
22	Odisha	17,503	71,799.08	633	16,104	62,482.06	466	1,399	6,942.17	167
23	Pondicherry	45	106.12	0	0	0.000	0	45	106.12	0
24	Punjab	1,379	10,364.02	23	1,173	8,333.315	7	206	1,993.91	16
25	Rajasthan	17,816	75,331.609	38	17,481	71,186.80	32	335	1,844.07	6
26	Sikkim	995	4,915.49	100	831	4,227.383	30	164	634.018	70
27	Tamilnadu	9,418	22,457.95	131	8,863	20,501.21	131	555	1,790.92	0
28	Telangana	3,453	14,229.89	434	2,997	11,341.44	290	456	2,626.81	144
29	Tripura	1,406	5,244.851	71	1,300	4,612.095	48	106	463.315	23
30	Uttar Pradesh	20,540	73,017.11	18	18,556	57,478.89	3	1,984	14,538.37	15
31	Uttarakhand	2,412	20,282.78	369	1,631	17,042.51	102	781	3,070.90	267
32	West Bengal	7,303	37,087.16	60	6,873	35,990.36	8	430	795.576	52
	Total	181,842	777,645.71	9,458	165,966	679,227.14	6263	15,876	82,761.66	3,195

S. No. Name of the State		Length in Kn	
1	Andhra Pradesh	2,285	
2	Arunachal Pradesh	550	
3	Assam	1,730	
4	Bihar	2,465	
5	Chhattisgarh	2,245	
6	Goa	25	
7	Gujarat	1,205	
8	Haryana	1,000	
9	Himachal Pradesh	1,250	
10	Jammu & Kashmir	780	
11	Jharkhand	1,650	
12	Karnataka	2,245	
13	Kerala	570	
14	Madhya Pradesh	4,945	
15	Maharashtra	2,620	
16	Manipur	325	
17	Meghalaya	490	
18	Mizoram	195	
19	Nagaland	225	
20	Odisha	3,760	
21	Punjab	1,345	
22	Rajasthan	3,465	
23	Sikkim	115	
24 Tamil Nadu		2,950	
25	Tripura	310	
26	Uttarakhand	915	
27	Uttar Pradesh	7,575	
28	West Bengal	2,515	
29	Union Territories	250	
	TOTAL	50,000	

Annexure referred to in reply to point (c) of Lok Sabha Starred Question No. *123 for reply on 07.12.2021.

Annexure referred to in reply to	point (c) of Lo	k Sabha Starred	Question No. *123
for reply on 07.12.2021.			

Allocation of length under PMGSY-III					
SI. No.	Name of State(s)	Allocated Length under PMGSY-III (in km)			
1.	Andaman &Nicobar	200			
2.	Andhra Pradesh	3285			
3.	Arunachal Pradesh	1375			
4.	Assam	4325			
5.	Bihar	6162.5			
6.	Chhattisgarh	5612.5			
7.	Goa	62.5			
8.	Gujarat	3012.5			
9.	Haryana	2500			
10.	Himachal Pradesh	3125			
11.	Jammu & Kashmir	1750			
12.	Jharkhand	4125			
13.	Karnataka	5612.5			
14.	Kerala	1425			
15.	Ladakh	500			
16.	Madhya Pradesh	12362.5			
17.	Maharashtra	6550			
18.	Manipur	812.5			
19.	Meghalaya	1225			
20.	Mizoram	487.5			
21.	Nagaland	562.5			
22.	Odisha	9400			
23.	Pondicherry	125			
24.	Punjab	3362.5			
25.	Rajasthan	8662.5			
26.	Sikkim	287.5			
27.	Tamil Nadu	7375			
28.	Telangana	2427.5			
29.	Tripura	775			
30.	Uttarakhand	2287.5			
31.	Uttar Pradesh	18937.5			
32.	West Bengal	6287.5			
Total 125,					

Annexure referred to in reply to point (e) of Lok Sabha Starred Question No. *123 for reply on 07.12.2021.

No.P-17025/24/2015-RC Government of India Ministry of Rural Development

.....

Krishi Bhawan, New Delhi Dated: 27.7.2016

То

Pr. Secretary/Secretary in-charge of PMGSY of all States

Subject: Foundation laying/Inauguration of PMGSY Works - reg

Sir/Madam,

Some of the Hon'ble Members of Parliament from the State of Uttar Pradesh have complained during the interactive meeting taken by Hon'ble Union Minister of Rural Development on 25.7.2016, that they are not being invited for foundation/Inauguration of PMGSY works. In this regard, the attention of the State Governments is drawn to this Ministry's letter no. P-17017/1/2010-RC dated 28th July 2011 (available on the web site of the Ministry), wherein the following stipulations have been made with regard to foundation/Inauguration of PMGSY works:

- (a) All elected representatives associated with the programme should be duly invited to the foundation laying and inauguration ceremonies of PMGSY works;
- (b) The function should be held in a manner befitting official functions with due regard to protocol requirements, particularly in relation to Hon'ble Union Ministers and Hon'ble Ministers from States;
- (c) The foundation stone for a PMGSY road should be laid and the road should also be inaugurated by the Hon'ble Member of Parliament (Lok Sabha) with the function presided over by the local Hon'ble Minister or other dignitary as per State Protocol;
- (d) While sending new project proposals for consideration, digital photographs of the recent foundation laying ceremony or the Inauguration of a road by the concerned Hon'ble MP should invariably be enclosed. In case, the Hon'ble Member of Parliament could not attend any foundation laying or inauguration function, copies of the letters inviting him to lay the foundation or to inaugurate the concerned PMGSY works should also be appended with the new DPRs.

2. Further, this Ministry had enhanced the ceiling from Rs.5,000 to Rs.10,000 per project for incurring an expenditure for organizing the function of foundation/inauguration ceremonies of PMGSY projects vide this Ministry's letter dated 28th January 2015 (available on the web site of the Ministry).

3. The State Government is requested that the implementing Agency for PMGSY in the State, ie. State Rural Road Development Agency (SRRDA) at State level and Programme Implementation Units (PIUs) at district level may be accordingly advised to strictly comply with the above instructions.

Yours faithfully, 19 (P. Manoj Kumar) Director (RC)

Copy to

- 1. Engineer-in-Chief/Chief Engineer(SRRDAs All States)
- 2. Empowered Officers (All SRRDAs)
- 3. All Directors of RC Division and NRRDA
- 4. PS to MRD/PPS to SRD/PPS to AS (RD)/ PS to JS (RC)

(P. Manoj Kumar **Director (RC)**